

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No. 08
IA No.95 of 2023 in
CP (IB) No.137/BB/2019

IN THE MATTER OF:

Indian Renewable Energy Development Agency Ltd. ... Petitioner
Vs.
M/s. Noble Ispat & Energies Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 11.07.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For IA 95/2023 : Shri K. Dushyantha Kumar, PCS for Applicant/SRA
For IA 95/2023 : Shri Sandeep Huilgol with Shri Tanishq Kashyap,
Adv. for Respondent

ORDER

1. Heard the Ld. Counsels for the Parties.
2. Ld. Counsel for the Respondent in IA No.95 of 2023 submits that he has filed objections to the IA. None appears for the Petitioner.
3. List the case before the Regular Bench on **09.08.2023**.

Sd/-
ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

Krishna

Sd/-
T. KRISHNAVALLI
MEMBER (JUDICIAL)